

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

E.A no: 59/2025.  
OA 251/25

In the matter of:

SANDEEP CHAUDHARY

...APPLICANT

Vs

GOVT. OF NCT OF DELHI & ORS.

...RESPONDENTS

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Delhi

Dated: 19/01/2026

Respondent / MCD



**(NARENDER PAL SINGH)**

Standing Counsel MCD

C4#8, Patra's home court  
New Delhi - 110001

mob-9311010090

(1)

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In the matter of:

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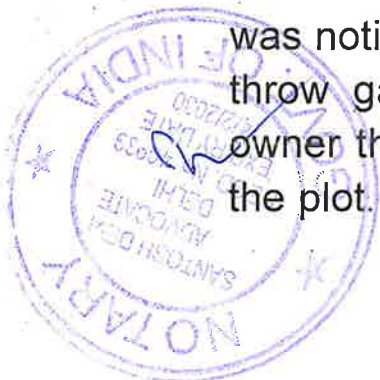
GOVT. OF NCT OF DELHI &amp; ORS.

...RESPONDENTS

**Affidavit on behalf of Respondent / MCD**

I, Ravi Goel, presently working as Assistant Commissioner, Civil Lines Zone, Municipal Corporation of Delhi, do hereby solemnly affirm and declare as under:

1. That the deponent is working as Assistant Commissioner, Civil Lines Zone, Municipal Corporation of Delhi in the present case and well conversant with the facts of the case and competent to swear the present affidavit.
2. That the deponent herein is filing a short affidavit, however the deponent seeks liberty to file detailed affidavit if so desired by the Hon'ble court.
3. That the property bearing no. A-1, Gali No. 12/1, Near Sheetla Mata Mandir was inspected on 30.10.2025. Upon inspection it was noticed that it is a private plot where inhabitant of the area throw garbage. A notice dt. 03.11.2025 was issued to the owner through pasted at the site to remove the garbage from the plot. In spite of best efforts, owner of the property could not



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be verified / identified. Copy of the notice is enclosed herewith as "Annexure A".

- 4. That the petitioner was also contacted to know the owner of the property but no information was received. Thereafter, garbage from the plot was removed which could be removed from outside. Being a private plot, department cannot enter into the premises, until and unless a direction is being issued in this regard to enter the premises and to clear the garbage.
- 5. That it appears inhabitants of the area are throwing garbage on daily basis. In case, department uses apparatus like JCB etc. to remove the garbage there is apprehension that outer wall may be collapse.

*[Signature]*  
DEPONENT

**VERIFICATION**

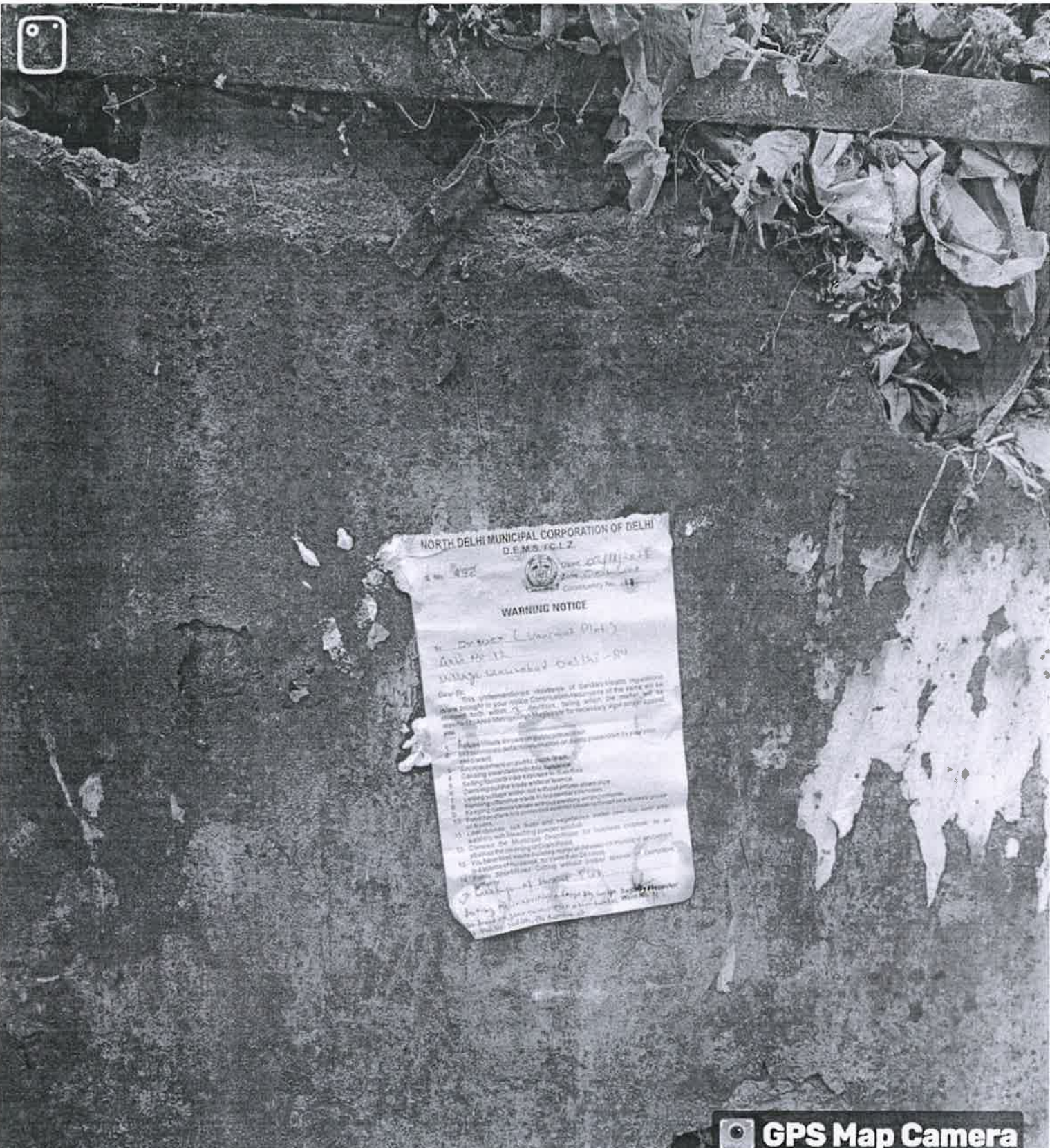
Verified at Delhi on this \_\_\_ day of January 2026 that the contents of the above said affidavit are true and correct to the best of my knowledge and derived from the official record no part of this affidavit is false and nothing material has been concealed there from.

*[Signature]*  
DEPONENT

*[Handwritten note]*  
...ponent who ... presence



**ATTESTED**  
NOTARY (Govt. of India)  
SANTOSH DEVI  
Advocate  
Seat No. 13, SDIA Gallery  
Patila House Courts,  
New Delhi-110001  
(M): 9582542624  
19 JAN 2026



NORTH DELHI MUNICIPAL CORPORATION OF DELHI  
D.E.M.S. I.C.L.Z.

**WARNING NOTICE**

*1. DANGER - Littered Plastic*  
*DATE: 10-12*  
*WAZIRABAD VILLAGE DELHI - 110084*

Devn: ...

This information is for the benefit of the citizens of the city who are ...

1. To keep the streets clean and free from litter.
2. To avoid the use of plastic bags.
3. To avoid the use of plastic bottles.
4. To avoid the use of plastic cups.
5. To avoid the use of plastic containers.
6. To avoid the use of plastic bottles.
7. To avoid the use of plastic containers.
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10. To avoid the use of plastic bottles.
11. To avoid the use of plastic containers.
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14. To avoid the use of plastic bottles.
15. To avoid the use of plastic containers.

GPS Map Camera

Delhi, Delhi, India

P6gf+f9r, Wazirabad Village Main Rd,  
Wazirabad, Delhi, Delhi 110084, India  
Lat 28.726218° Long 77.223311°

Monday, 03/11/2025 12:05 PM GMT +05:30



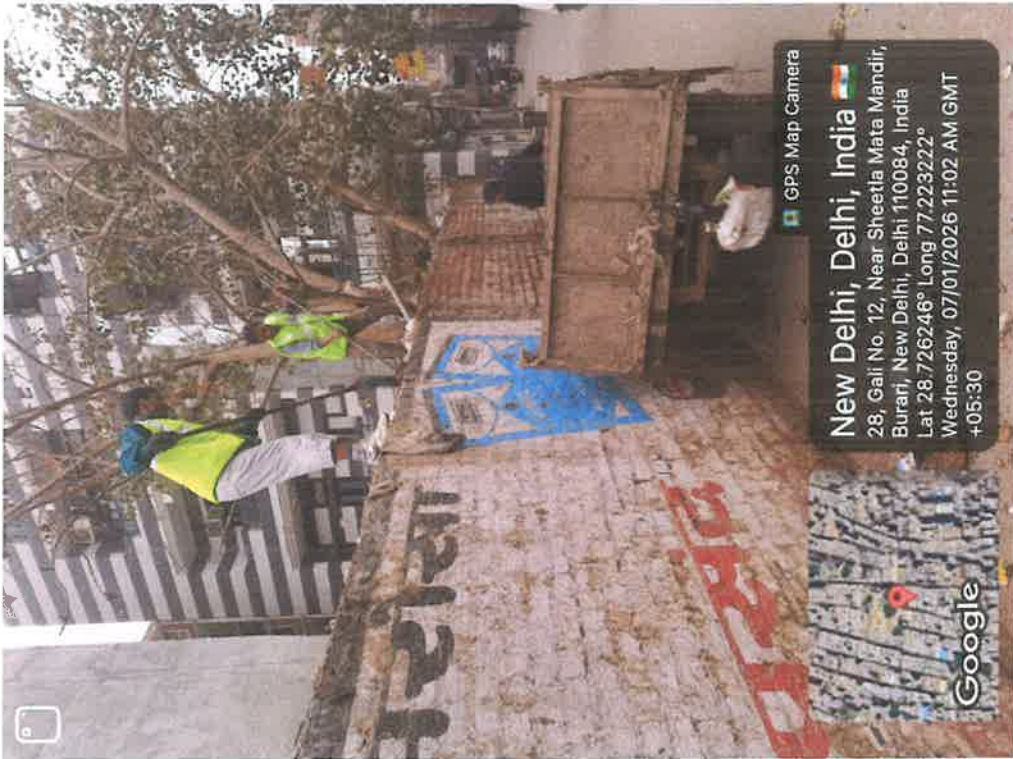
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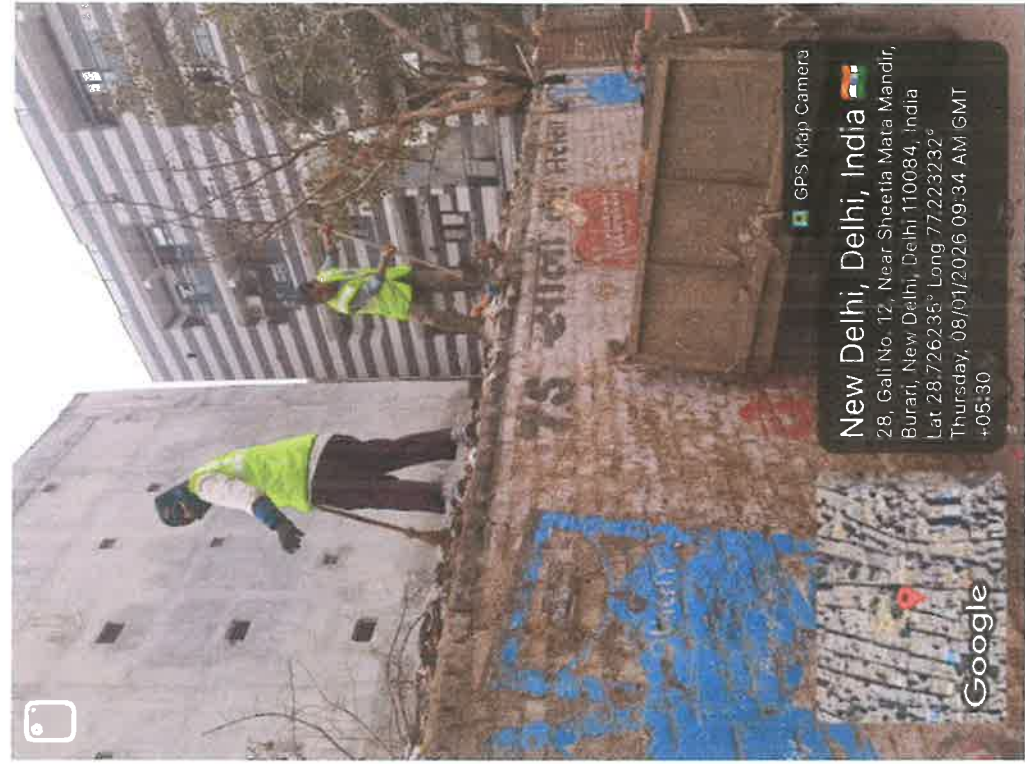
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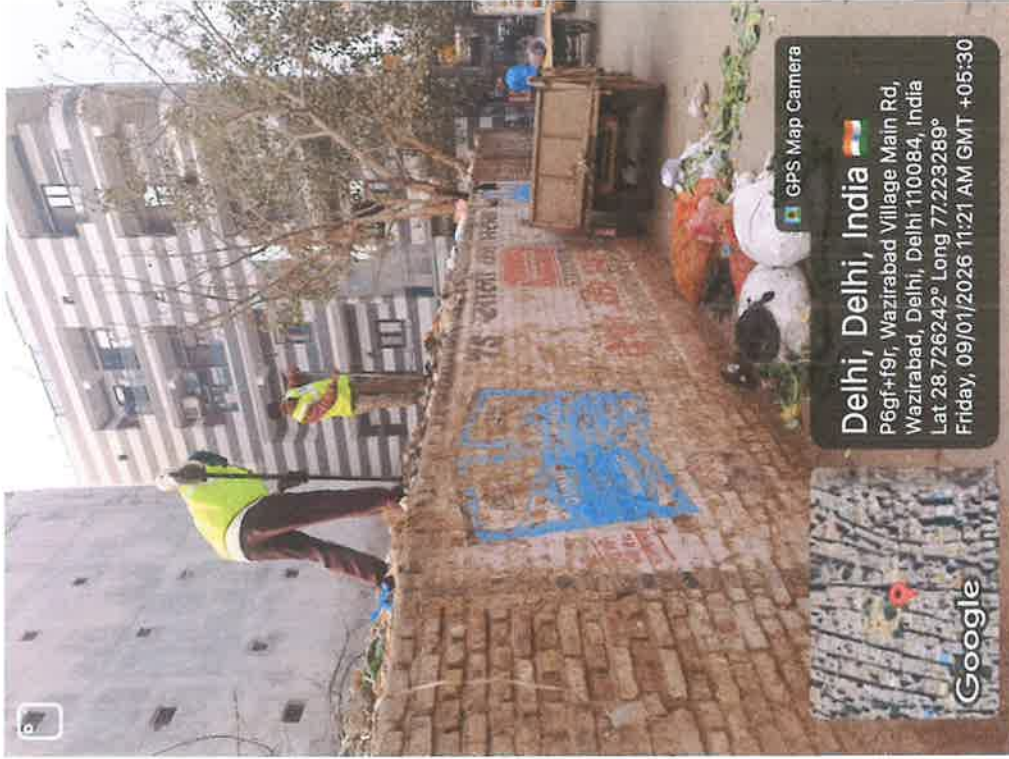


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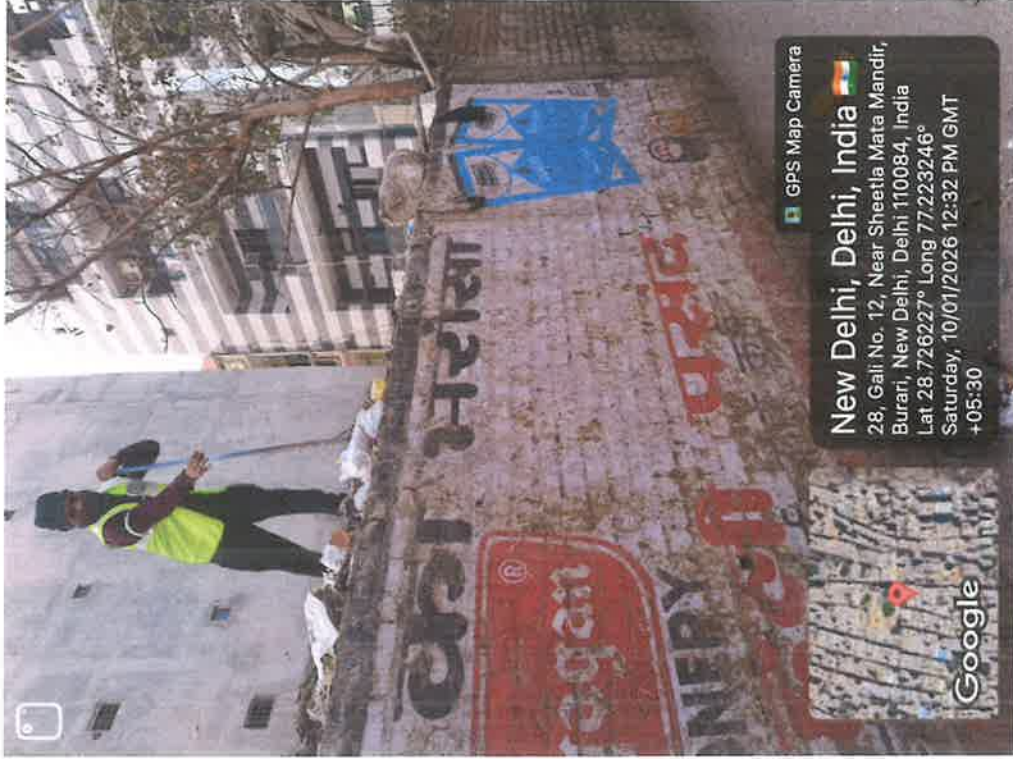


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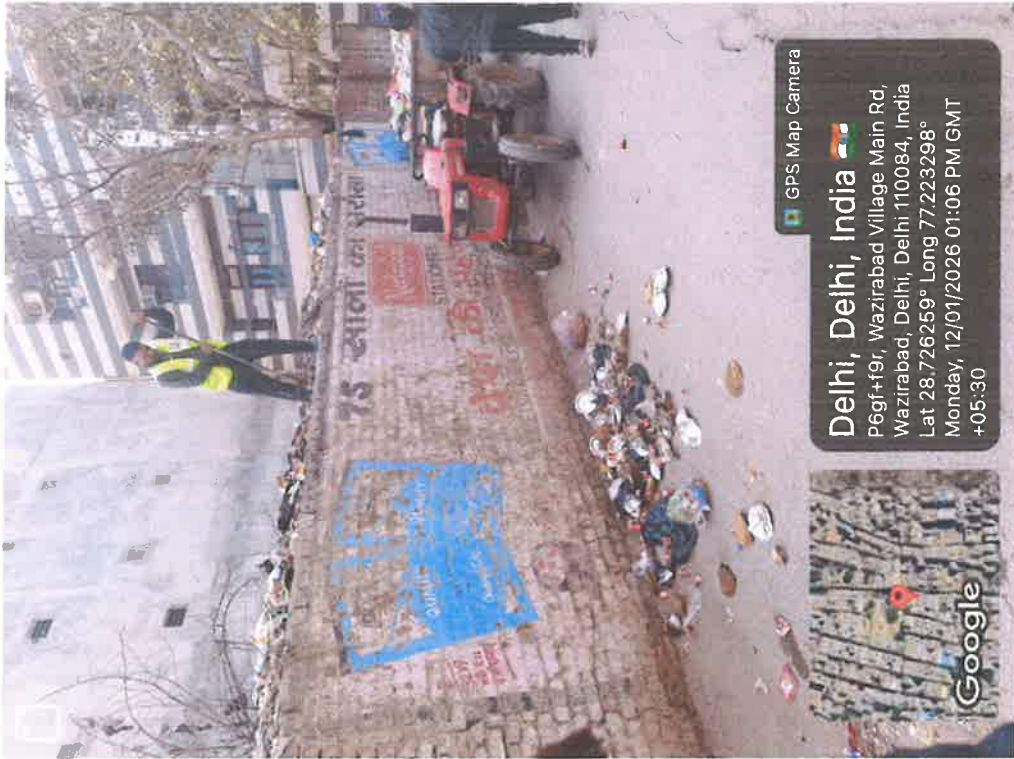
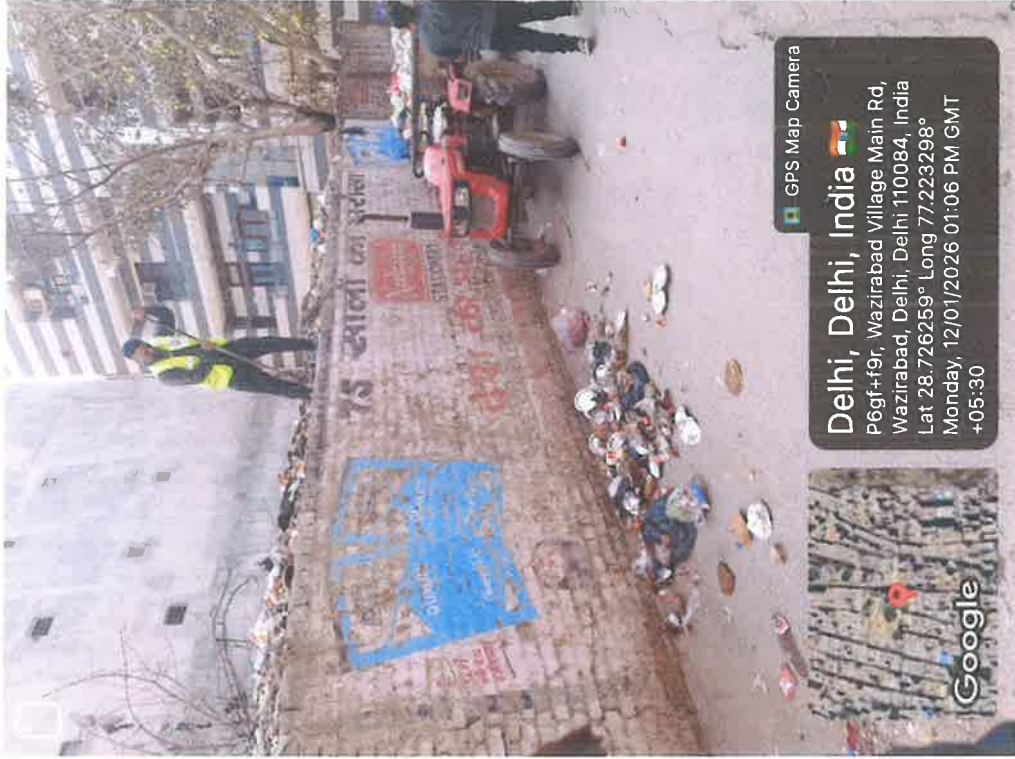
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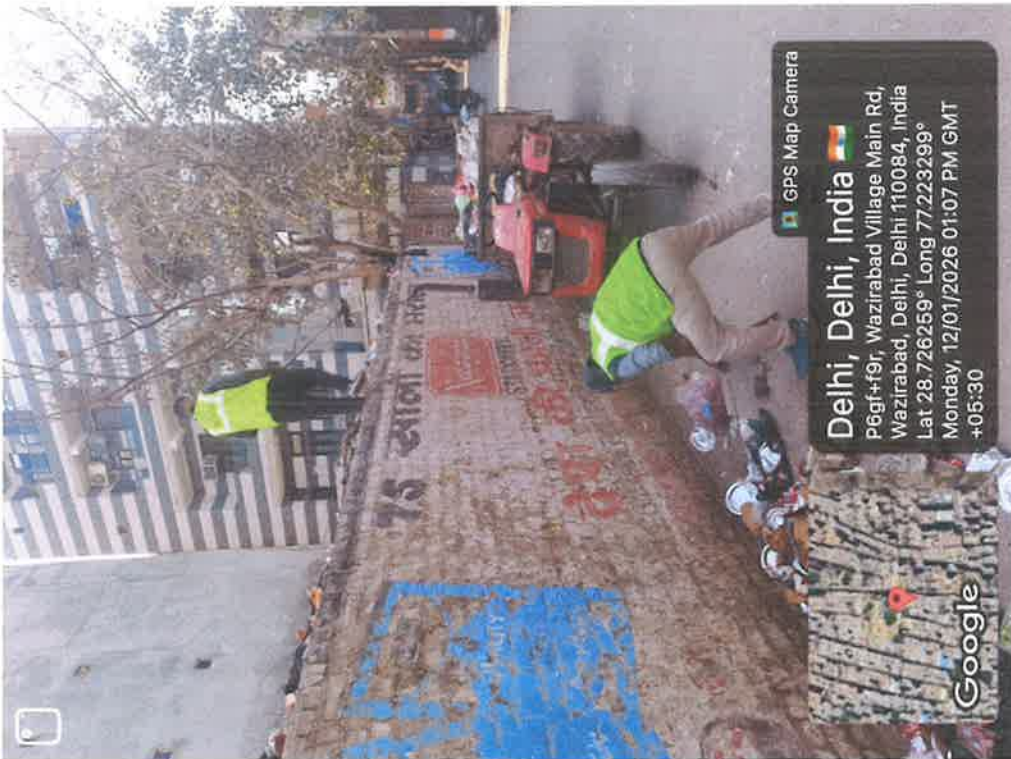
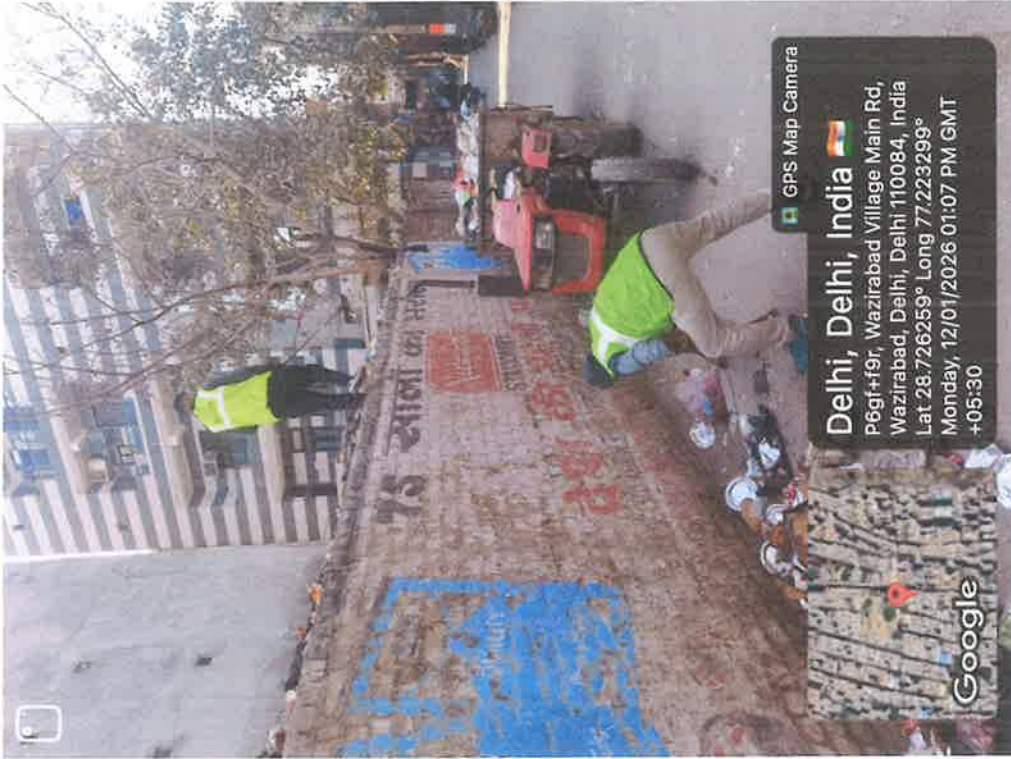


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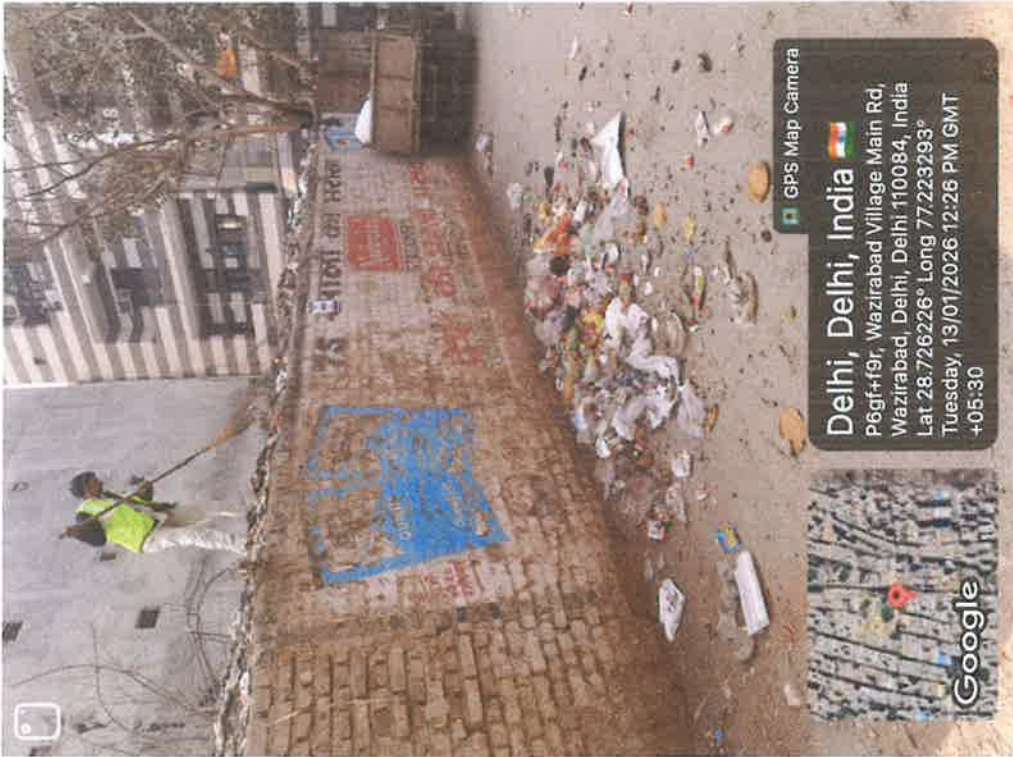
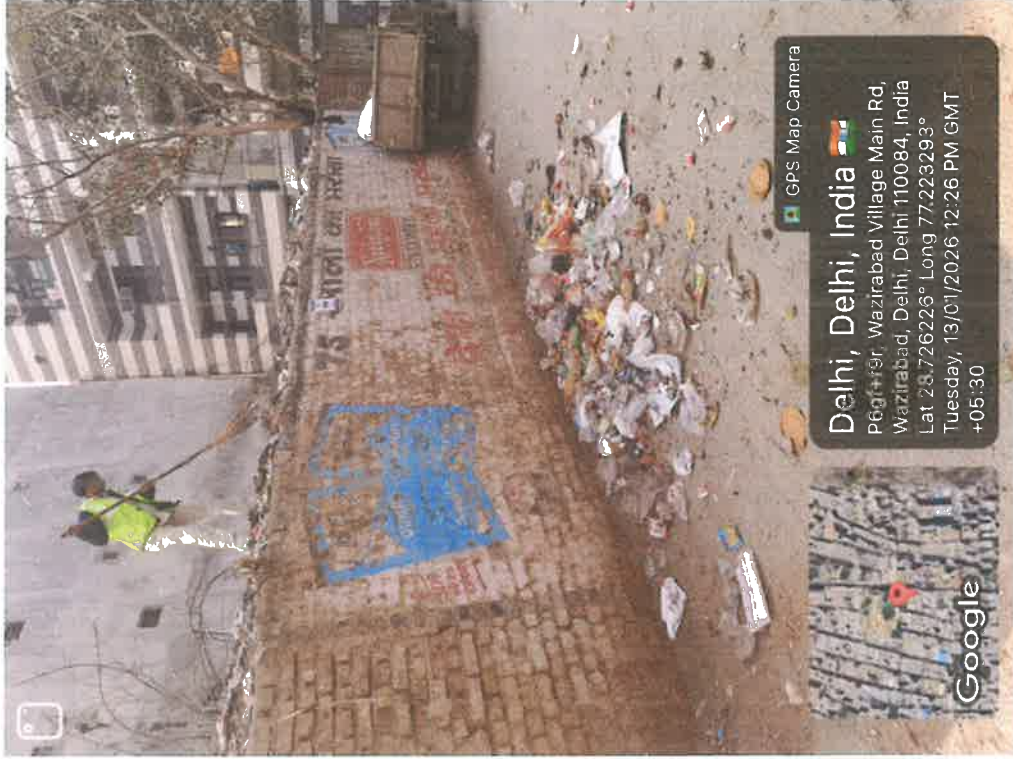


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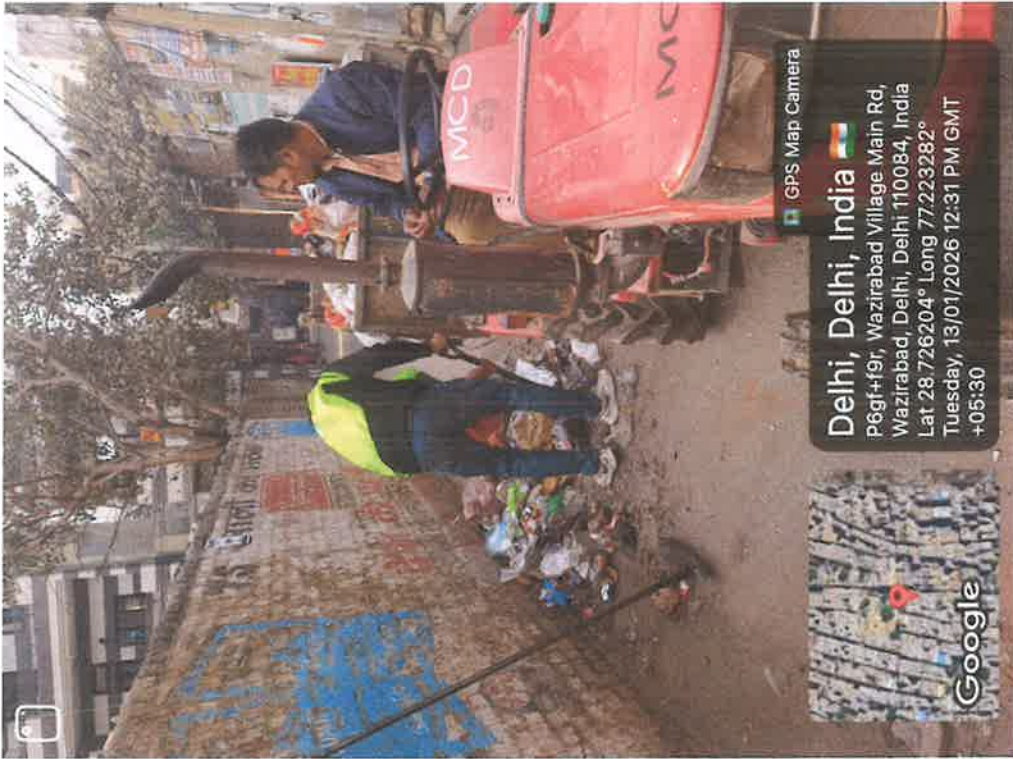
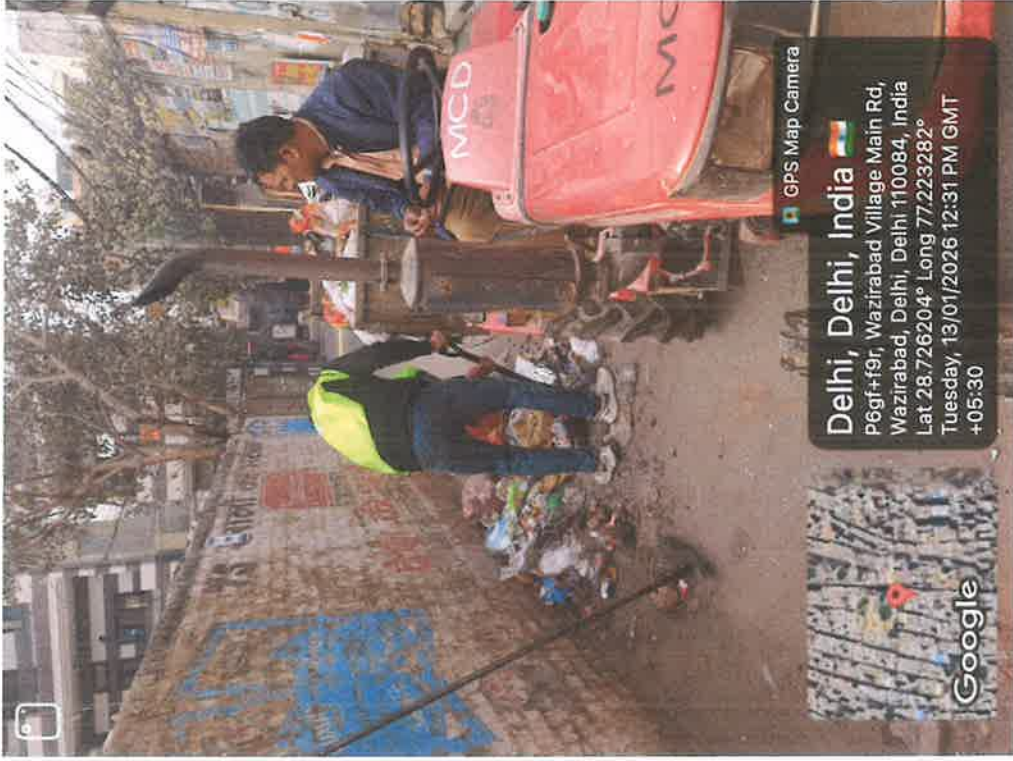


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